

27. M/s. K.H. Glue Udyog, Hapur.

28. M/s. Hammer Glue Factory, Hapur.

(b) Out of the 28 units, 2 have been issued directions for closure, namely, M/s. Cooperative company Ltd., Tharanpur and M/s. New Victoria Mills, Kanpur. Action against the remaining 26 units is under consideration.

Homoeopathic, Unani and Ayurvedic Training Colleges in Rajasthan

4481. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of Government as well as private Homoeopathic, Unani and Ayurvedic Nursing and Midwife Training colleges in Rajasthan;

(b) whether training is imparted by well qualified teachers in all these colleges on the basis of the criteria prescribed by the Government; and

(c) if not, the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Admission of Wards of Employees Posted in Jammu and Kashmir

4482. SHRI SUBASH CHANDRA NAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether wards of employees who though posted in Jammu and Kashmir are not domiciled residents/

citizens of the State and are ineligible for admission to Technical Colleges/Institutes located in Jammu and Kashmir;

(b) if so, whether any suggestion was made by all India Kendriya Vidyalaya Teachers Association for transfer of parents on a priority basis to a place where such wards seek/get admission; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) For admission to the Regional Engineering College, Srinagar under the home quota, a student must have passed his qualifying examination from Jammu and Kashmir. The posting of parents in Jammu and Kashmir or their domicility does not make their wards eligible for admission to Regional Engineering College, Srinagar.

(b) Yes, Sir.

(c) The guidelines for transfers and postings of teachers under the Kendriya Vidyalaya Sangathan do not provide for giving priority for transfer of the teachers to a place where their wards seek/get admissions.

Admission of Wards of Employees Posted in J&K

4483. SHRI SUBASH CHANDRA NAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the wards of employees who though posted in J&K are not domiciled residents/citizens of the State are ineligible to get admission in Medical Colleges/Institutes located in J&K; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH